## WILL BE TAKEN UP ON 4<sup>TH</sup> SEPTEMBER, 2015

## HARYANA VIDHAN SABHA

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 2<sup>nd</sup> September, 2015.

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## Criteria Adopted to Establish Municipal Corporation

\*671. SH. JAI TIRATH, M.L.A.: Will the Urban Local Bodies Minister be pleased to state:-

- a) the criteria adopted for establishing Municipal Corporation Sonepat;
- b) whether any referendum was conducted before establishing the abovesaid Municipal Corporation; and the reasons for which the entire area of Rai Constituency has been included for constituting the Municipal Corporation Sonepat togetherwith the reasons as to why the area around the Sonepat has not been included?

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Chandigarh: The 25<sup>th</sup> August, 2015 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha